

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 7<sup>th</sup> August, 2017

**No.** HC.VII-167 (Pt. I)/2014/ 3789 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officer to participate in the below mentioned Course, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi-

Sl. No.	Name of the Course	Course Date	Name of the nominated officer with designation	Contact details
1.	Course on Wildlife Crime and Forensic Science	23 - 27 Oct., 2017	Shri Abdul Hakim, Addl. District and Sessions Judge, FTC, No.2, Tinsukia (Assam)	Mob. No. 09435103316 e-mail <a href="mailto:hakimabdul31@yahoo.co.in">hakimabdul31@yahoo.co.in</a>

The Officer is to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt. I)/2014/ 3790-3803 /A dated 07.08.2017  
Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Tinsukia. He is requested to inform the nominated officer of his District accordingly.
7. Shri Abdul Hakim, Addl. District and Sessions Judge, FTC, No.2, Tinsukia

**The nominated officer is advised to visit the website <[www.nicfs.nic.in](http://www.nicfs.nic.in)> from time to time to get information about the**

course. Nominated officer must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the aforesaid website under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course.

Hostel accommodation on single occupancy basis is provided on firm basis to all officers. Details can be ascertained from Hostel Warden, Tele fax 011-27525083.

8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Administrative Officer, Judicial Academy, Assam.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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Registrar (Judicial)